GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3560 ANSWERED ON 10/08/2021

DAILY WAGES UNDER MGNREGS IN PUNJAB AND RAJASTHAN

3560. SHRI BHAGWANT MANN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that according to the "Gazette of India" in the year 2020 and 2021, the daily wages given under the Mahatma Gandhi National Rural Employment Guarantee Scheme have reached every person;
- (b) if so, the details thereof and if not, the reason therefor;
- (c) the details of daily wages allotted and spent in Sangrur, Barnala districts of Punjab and Sri Ganganagar and Hanumangarh districts of Rajasthan along with the details of work done so far in the years 2020 and 2021 and its cost, location-wise; and
- (d) whether there is any special provision under Mahatma Gandhi National Rural Employment Guarantee Scheme for farmers having less than 5 bighas of land, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) & (b): As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), the State Government shall link the wages, without any gender bias, with the quantity of work done. State/UT-wise details of expenditure on wage for unskilled component under Mahatma Gandhi NREGS during the financial year 2020-21 and 2021-22 (as on 06.08.2021) is given at **Annexure.**
- (c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme under which Central funds are released to the States/UTs on the basis of "agreed to" Labour Budget. Wage payment is released into the accounts of beneficiaries directly. Material payment is released to the State Government. No fund is released to District/Gram Panchayat.

Mahatma Gandhi NREGS is a demand driven scheme with bottom up planning. The works are identified, approved & prioritized, out of shelf of works by the Gram Panchayat, recommended by Gram Sabha in each States/UTs (including States of Rajasthan and Punjab) as per the provision of the Mahatma Gandhi NREG Act. Accordingly, the works are approved and taken up by Gram Panchayat as per the demand. The details of works undertaken by Gram Panchayat are uploaded / updated in NREGAsoft on regular basis.

The details of expenditure on wage for unskilled component in the Sangrur and Barnala Districts of Punjab and Sri Ganganagar and Hanumangarh Districts of Rajasthan under Mahatma Gandhi NREGS during the financial years (FY) 2020-21 and 2021-22 (as on 7th August 2021) is as under:

D' · · ·	Expenditure on wage for unskilled component			
District	FY 2020-21 (Rs. in lakh)	FY 2021-22 (Rs. in lakh)		
		(as on 07.08.2021)		
Sangrur	4,808.44	1,838.37		
Barnala	1,887.1	962.02		
Sri Ganganagar	19,047.02	5,818.45		
Hanumangarh	18,989.29	3,347.32		

Source: NREGASoft

The details of number of works taken up and expenditure incurred in Sangrur and Barnala Districts of Punjab and Sri Ganganagar and Hanumangarh Districts of Rajasthan under Mahatma Gandhi NREGA in financial years 2021-22 & 2020-21 (as on 7th August 2021) is as under:

	FY 2020-21		FY 2021-22	
District	Number of	Expenditure	Number of works	Expenditure
	works taken up	(Rs. in lakh)	taken up	(Rs. in lakh)
Sangrur	9,130	6,099.84	7,328	2,267.06
Barnala	2,740	2,275.94	2,727	1,449.00
Sri Ganganagar	30,365	22,029.5	15,808	7,118.2
Hanumangarh	20,943	21,541.3	14,109	5,424.9

Source: NREGASoft

- (d) As per Para 5 of Schedule I of Mahatma Gandhi NREGA, works creating individual assets shall be prioritized on land or homestead owned by households belonging to the:
 - (a) Scheduled Castes
 - (b) Scheduled Tribes
 - (c) Nomadic tribes
 - (d) denotified tribes
 - (e) other families below the poverty line
 - (f) women-headed households
 - (g) physically handicapped headed households
 - (h) beneficiaries of land reforms
 - (i) the beneficiaries under the Pradhan Mantri Awass Yojana- Gramin]
 - (j) beneficiaries under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007), and

After exhausting the eligible beneficiaries under the above categories, on lands of the small or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008 subject to the condition that such households shall have a job card with at least one member willing to work on the project undertaken on their land or homestead.

Annexure referred in reply to parts (a) & (b) of Lok Sabha Unstarred Question No.3560 dated 10.08.2021

State/UT-wise details of expenditure on wage under Mahatma Gandhi NREGS

(Rs. in crore)

Sl. No.	State/UTs	Expenditure on wage	
		2020-21	2021-22
		2020-21	(as on 06.08.2021)
1	ANDHRA PRADESH	5952.81	4450.29
2	ARUNACHAL PRADESH	355.05	55.88
3	ASSAM	1916.93	699.65
4	BIHAR	4397.10	1791.32
5	CHHATTISGARH	3189.22	1414.90
6	GOA	2.34	1.15
7	GUJARAT	955.78	670.40
8	HARYANA	549.07	194.10
9	HIMACHAL PRADESH	658.21	224.93
10	JAMMU AND KASHMIR	1186.98	112.34
11	JHARKHAND	2268.35	1099.91
12	KARNATAKA	3993.81	2123.46
13	KERALA	3000.38	370.93
14	LADAKH	44.59	1.28
15	MADHYA PRADESH	6079.96	2755.55
16	MAHARASHTRA	1498.88	632.04
17	MANIPUR	596.44	254.88
18	MEGHALAYA	777.35	118.06
19	MIZORAM	450.79	195.66
20	NAGALAND	263.66	34.69
21	ODISHA	4683.69	1913.57
22	PUNJAB	950.50	350.66
23	RAJASTHAN	7711.14	2573.58
24	SIKKIM	76.44	27.52
25	TAMIL NADU	6317.64	2163.27
26	TELANGANA	2668.07	1739.78
27	TRIPURA	819.50	257.53
28	UTTAR PRADESH	7862.97	2000.16
29	UTTARAKHAND	611.30	139.82
30	WEST BENGAL	8159.86	2496.20
31	ANDAMAN AND NICOBAR	5.81	4.12
32	LAKSHADWEEP	0.06	0.00
33	PUDUCHERRY	22.77	4.47
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00

Source: NREGASoft